

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/203 & 204/2017

IN

PETITION NUMBER

: CA/29, 30/2017

NAME OF THE TRANSFEROR.

: INTEGRA INFOTECH PVT LTD

NAME OF THE TRANSFERRE

: INTEGRA SOFTWARE SERVICES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

H. Shi Charon Rangarajon Athiban Vajay A.K

Council for Petitioner

Shire

ORDER

Mr. M. Shicharan Rangarajan and Mr. A.K. Athiban Vijay, Counsels for the Applicant present. Mr. M. Shicharan Rangarajan, Counsel for the Applicant submitted the arguments. **Reserved for orders.**

MEMBER (JUDICIAL)

ghk